

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. 82/2016

In

O.A. 2731/2014

This the 25th day of July, 2016

**Hon'ble Shri Shekhar Agarwal, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Ved Prakash

Age 55 years

S/o Late Shri Phool Chand

Sr. TAO (T)

O/o Sr GM (CS & RN-CFA)

BSNL, Eastern Court

New Delhi-I

...Petitioner

(By Advocate :Mr. Krishna Kumar Mishra
for Mr. Padma Kr.)

Versus

1. Shri Anupam Srivastava
Chariman-cum-Managing Director
Bharat Sanchar Nigam Limited
BSNL Corporate Office
Janpath, New Delhi.
2. Ms Sujatha Ray
Director HRD
Corporate Office
Janpath, New Delhi-I
3. Shri D. Chakravorty
The General Manager (Recruitment)
BSNL, BSNL Corporate Office
Janpath, New Delhi-I

...Respondents

(By Advocate :Mr. R.N.Singh)

Order (oral)**Hon'ble Mr. Shekhar Agarwal, Member (A)**

This C.P. has been filed for alleged non-compliance of order dated 09.09.2015. The operative part of this order reads as under:-

"In the wake, the Original Application is disposed of with direction to the respondents to complete the investigation as expeditiously as possible preferably within three months from the date of receipt of a copy of this Order and if the outcome of the investigation is favourable to the applicant to give him all consequential benefits and if it is found that there was tempering in the answer sheets law will take its own course. No costs."

2. In compliance, thereof, the respondents have filed compliance affidavit on 13.07.2016, in para 3 and 4 of which, the following is stated :-

"3. That it is submitted that the claim of applicant that he secured 60 and 46 marks and therefore, he ought not have been declared unsuccessful by the respondents, has been got investigated in respect of the applicant and another candidate Shri Sudhir Kumar by the CVO and it has been reported that there is tampering with answer sheets of these two candidates and there is possibility of involvement of both these candidates and custodian of the answer sheets as per preliminary inquiry by Retd. PGM(F) O/o CGMT Haryana Circle.

4. That it is further stated that a committee was formed by BSNL Co. vide their letter dated 20.5.2016 under the Chairmanship of PGMBW, BSNL Co. to investigate the case from the administrative angle and to furnish the report regarding correctness of result declared by NTR, BSNL in respect of the applicant.

The committee vide its report dated 9.6.2016 has submitted its report and has observed that there has been tampering in paper I and II of both these candidates i.e. Shri Ved Prakash and Shri Sudhir Kumar Jayant. In view of its finding of tampering for the reasons recorded in its report, the committee has concluded that revision of result declared by NTR, BSNL is not justified. It has further recommended that result declared is correct and does not require any revision."

3. On perusal of the compliance affidavit filed by the respondents, we are satisfied that our order has been substantially complied with. Accordingly, this C.P is closed. Notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma)
Member (J)

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(Shekhar Agarwal)
Member (A)